

II. Following statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:-

1. Statement No. XXVI Two Hundred and Twenty Seventh, 2012
2. Statement No. XI Two Hundred and Forty Sixth, 2018
3. Statement No. VII Two Hundred and Fiftieth, 2019
4. Statement No. VI Two Hundred and Fifty First, 2020

[Placed in Library. See No. L.T. 6055/17/21]

I. National Monuments Authority Heritage Bye-laws 2020 of Centrally Protected Monument Temple of Chaunsath Jogini, Jabalpur and the Vishnu Varaha Temple, Bilhari, Katni

II. Reports and Accounts (2019-20) of NEZCC, Dimapur and the Ramakrishna Mission Institute of Culture, Kolkata and related papers

संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती मीनाक्षी लेखी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

I. A copy each (in English and Hindi) of the following papers of the Ministry of Culture, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958, along with Delay Statements:-

- (1) The National Monuments Authority Heritage Bye-laws 2020 of Centrally Protected Monument Temple of Chaunsath Jogini, Jabalpur.
- (2) The National Monuments Authority Heritage Bye-laws 2020 of Centrally Protected Monument Vishnu Varaha Temple, Bilhari, Katni.

[Placed in Library. For (1) and (2) See No. L.T. 6056/17/21]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the North East Zone Cultural Centre (NEZCC), Dimapur, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6057/17/21]